

BR>**Title:** Motion for leave to introduce a Bill further to amend the Salaries, Allowances and Pension of Members of Parliament Act, 1954. Motion for Consideration - adopted.

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARAMANGALAM): I beg to move for leave to introduce a Bill further to amend the Salaries, Allowances and Pension of Members of Parliament Act, 1954.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salaries, Allowances and Pension of Members of Parliament Act, 1954."

The motion was adopted.

SHRI P.R. KUMARAMANGALAM: I introduce the Bill.